# **RAJASTHAN HIGH COURT, JODHPUR**

# **ORDER**

No.Estt.(RJS)/113/2021

Date : 24.11.2021

I

On account of administrative exigencies, transfers/postings of following Judicial Officers in the District Judge Cadre, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	ТО	VICE SARVA SHRI/MS.
1.	MOHITA BHATNAGAR (ON REQUEST)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, JODHPUR DISTRICT	JUDGE, PRINTING STATIONERY & EMBEZZLEMENT CASES COURT, JAIPUR DISTRICT	VACANT
2.	PAWAN KUMAR KALLA	SPL. JUDGE, SC/ST CASES COURT, PRATAPGARH	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.6, BIKANER	Vacant
3.	NEERAJ KUMAR BHARADWAJ (ON REQUEST)	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, ALWAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, NIWAI, TONK	Vacant
4.	LALITA SHARMA	ADDITIONAL DISTRICT AND SESSIONS JUDGE, TONK	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, BUNDI	Vacant
5.	RAKESH RAMAWAT	ADDITIONAL DISTRICT AND SESSIONS JUDGE, SALUMBER, UDAIPUR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, BANSWARA	DEVENDRA SINGH BHATI

### II

Consequent upon promotion on regular basis from Senior Civil Judge Cadre to District Judge Cadre vide Govt. Order No.F.19(1)Nyay/2010 dated 21.11.2021, transfers/ postings of following Judicial Officers, are hereby made as under:-

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	то	VICE SARVA SHRI/MS.
1.	PRIYANKA PILANIA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, AJMER	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, AJMER	Vacant
2.	RAJ KUMAR CHOUHAN	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, SIROHI	ADDITIONAL DISTRICT AND SESSIONS JUDGE, PINDWARA, SIROHI	Vacant
3.	KISHOR KUMAR TALEPA	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JHALAWAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, NAINWA, BUNDI	Vacant
4.	BRAJENDRA RAWAT	SENIOR CIVIL JUDGE -CUM- CHIEF METROPOLITAN MAGISTRATE, JAIPUR METROPOLITAN-I	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.7, JAIPUR METROPOLITAN-I	Vacant
5.	PREM SINGH DHANWAL	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JAIPUR DISTRICT	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.3, JAIPUR DISTRICT	Vacant
6.	ANITA SINDAL	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JODHPUR DISTRICT	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.4, JODHPUR METROPOLITAN	Vacant

S. No	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	то	VICE SARVA SHRI/MS.
7.	RASHMI ARYA	SENIOR CIVIL JUDGE	ADDITIONAL SESSION	Vacant
	(ON REQUEST)	CUM CHIEF JUDICIAL	COURT, WOMEN	
:		MAGISTRATE,	ATROCITIES CASES,	•
		PRATAPGARH	BIKANER	
8.	RAJENDRA SINGH	SENIOR CIVIL JUDGE	ADDITIONAL DISTRICT	NEERAJ
	JATAV	CUM CHIEF JUDICIAL	AND SESSIONS JUDGE	KUMAR
		MAGISTRATE, ALWAR	NO.4, ALWAR	BHARADWAJ
9.	MANOJ MEENA	SENIOR CIVIL JUDGE	SPL. JUDGE, SC/ST	Vacant
		CUM CHIEF JUDICIAL	CASES COURT,	
		MAGISTRATE,	GANGANAGAR	
		GANGANAGAR		
10.	NAVEEN MEENA-I	SENIOR CIVIL JUDGE	ADDITIONAL DISTRICT	Vacant
		CUM CHIEF JUDICIAL	AND SESSIONS JUDGE	
ļ		MAGISTRATE, AJMER	NO.3, AJMER	
11.	SUMARATH LAL MEENA	SENIOR CIVIL JUDGE	ADDITIONAL DISTRICT	Vacant
	î I	CUM CHIEF JUDICIAL	AND SESSIONS JUDGE	
		MAGISTRATE,	NO.2, BHARATPUR	
	 	BHARATPUR		
12.	SAROJ MEENA	SENIOR CIVIL JUDGE	ADDITIONAL DISTRICT	LALITA
1		CUM CHIEF JUDICIAL	AND SESSIONS JUDGE,	SHARMA
		MAGISTRATE, TONK	TONK	
13.	RITU MEENA	SENIOR CIVIL JUDGE	ADDITIONAL DISTRICT	RAJESH
		CUM CHIEF JUDICIAL	AND SESSIONS JUDGE	MEENA
		MAGISTRATE, BARAN	NO.2, BARAN	
14.	RAKESH GOYAL	SENIOR CIVIL JUDGE	SPL. JUDGE, SC/ST	Vacant
		CUM CHIEF JUDICIAL	CASES COURT,	
		MAGISTRATE,	CHITTORGARH	1
		CHITTORGARH		

# III

The services of **Shri Govind Ram Meena**, an Officer in Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM No. 2, Nagar (Bharatpur) are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Dy. Director**, **Rajasthan State Judicial Academy**, **Jodhpur**.

### IV

**Shri Govind Ram Meena**, an Officer in the Senior Civil Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Dy. Director, Rajasthan State Judicial Academy, Jodhpur** vice Shri Anutosh Gupta.

## <u>V</u>

On account of administrative exigencies, transfers/postings of following Judicial Officers in the Senior Civil Judge Cadre and Civil Judge Cadre, are hereby made as under:-

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	ТО	VICE SARVA SHRI/MS.
1.	SHAILESH JARIA	ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.3, BIKANER	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, BHARATPUR	SUMARATH LAL MEENA
2.	PREETI MUKESH PARNAMI	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF METROPOLITAN MAGISTRATE, (ECONOMIC OFFENCE), JODHPUR METROPOLITAN	SENIOR CIVIL JUDGE CUM CHIEF JUDICIAL MAGISTRATE, JODHPUR DISTRICT	ANITA SINDAL

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	то	VICE SARVA SHRI/MS.
3.	MAMTA	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	PREM SINGH
	CHOUDHARY	ADDITIONAL CHIEF	CHIEF JUDICIAL	DHANWAL
		JUDICIAL MAGISTRATE AT	MAGISTRATE, JAIPUR,	
		CHOMU, JAIPUR DISTRICT	JAIPUR DISTRICT	
١.	SHALINI GOYAL	ADDITIONAL SENIOR CIVIL	SENIOR CIVIL JUDGE CUM	NAVEEN
	: 1	JUDGE CUM ADDITIONAL	CHIEF JUDICIAL	MEENA-I
		CHIEF JUDICIAL	MAGISTRATE, AJMER	
		MAGISTRATE NO. 2, AJMER	,	i I
5.	PAWAN KUMAR	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	POORAN
	JEENWAL	ADDITIONAL CHIEF	CHIEF JUDICIAL	SINGH
		JUDICIAL MAGISTRATE,	MAGISTRATE, RAJSAMAND	
		DEEG, BHARATPUR		
5.	NEERAJ KUMAR-II	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	KISHORE
		ADDITIONAL CHIEF	CHIEF JUDICIAL	KUMAR TALEPA
		JUDICIAL MAGISTRATE,	MAGISTRATE, JHALAWAR	
		NADBAI, BHARATPUR		
7.	SIMPLE SHARMA	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	RAJ KUMAR
		ADDITIONAL CHIEF	CHIEF JUDICIAL	CHOUHAN
		JUDICIAL MAGISTRATE,	MAGISTRATE, SIROHI	
		MERTA	, <b>.</b> ,	
8.	JAGDISH KUNTAL	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	RAJENDRA
	1	ADDITIONAL CHIEF	CHIEF JUDICIAL	SINGH JATAV
		JUDICIAL MAGISTRATE,	MAGISTRATE, ALWAR	32,13,1,3,1,1
		FATEHPUR, SIKAR	, , , , , , , , , , , , , , , , , , , ,	
9.	KRISHAN MURARI	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE	BRAJENDRA
	JINDAL	ADDITIONAL CHIEF	-CUM- CHIEF	RAWAT
		JUDICIAL MAGISTRATE	METROPOLITAN	-
	•	NO.2, SPL. COURT (J.D.A.),	MAGISTRATE, JAIPUR	; !
		JAIPUR METROPOLITAN-II	METROPOLITAN-I	
10.	BALKRISHAN	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	RAKESH GOYAL
	KATARA	ADDITIONAL CHIEF	CHIEF JUDICIAL	101112311 33111
		JUDICIAL MAGISTRATE,	MAGISTRATE,	
		JHUNJHUNU	CHITTORGARH	
11.	VINOD KUMAR	ADDITIONAL SENIOR CIVIL	SENIOR CIVIL JUDGE CUM	MANOJ MEENA
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	1	CHIEF METROPOLITAN	MAGISTRATE,	
		MAGISTRATE NO.13,	GANGANAGAR	,
		JAIPUR HQ AT SANGANER,	GANGANAGAN	
		JAIPUR METROPOLITAN-I		
12.	PREM RATAN	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE	DHARM RAJ
12.	OJHA	ADDITIONAL CHIEF	-CUM- CHIEF	MEENA
	OJHA	JUDICIAL MAGISTRATE,	METROPOLITAN	MILLINA
		1	MAGISTRATE, JAIPUR	
		SALUMBER, UDAIPUR		
12	DEVENDBA	SENIOR CIVIL JUDGE CUM	METROPOLITAN-II SENIOR CIVIL JUDGE CUM	RITU MEENA
13.	DEVENDRA	ADDITIONAL CHIEF	CHIEF JUDICIAL	KITO MEENA
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		JUDICIAL MAGISTRATE,	MAGISTRATE, BARAN	
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14.	POORAN SINGH	SENIOR CIVIL JUDGE CUM	SENIOR CIVIL JUDGE CUM	RASHMI ARYA
		CHIEF JUDICIAL	CHIEF JUDICIAL	
		MAGISTRATE, RAJSAMAND	MAGISTRATE,	
			PRATAPGARH	1
15.	LALIT DABI	SPL. ADDITIONAL CHIEF	SENIOR CIVIL JUDGE CUM	SIMPLE
		METROPOLITAN	ADDITIONAL CHIEF	SHARMA
		MAGISTRATE (PCPNDT ACT	JUDICIAL MAGISTRATE,	
		CASES), JODHPUR	MERTA	1
		METROPOLITAN		1
16.	JYOTSNA MEENA	SENIOR CIVIL JUDGE CUM	SPL. ADDITIONAL CHIEF	LALIT DABI
	(ON REQUEST)	ADDITIONAL CHIEF	METROPOLITAN	
		JUDICIAL MAGISTRATE	MAGISTRATE (PCPNDT	
		NO.1, NAGAR, BHARATPUR	ACT CASES), JODHPUR	
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SHRI/MS./DR 17. AJAY KUMAR BISHNOI 18. PURUSHOTTAM MAGISTRATE NO.1, JODHPUR METROPOLITAN MAGISTRATE NO.2, AJMER MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER MAGISTRATE NO.3, AJMER MAGISTRATE (NI ACT CASES) COURT NO.2, AJMER MAGISTRATE NO.3, AJMER MAGISTRATE (NI ACT CASES) COURT NO.4, AJMER MAGISTRATE (NI ACT CASES) COURT NO.2, MAYANK PRATAP SINGH ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.1 (NORTH), JUDAPIPUR MAGISTRATE (NI ACT CASES) COURT NO.2, UDAIPUR MAGISTRATE (NI ACT CASES) COURT NO.2, MAGIS	S	NAME OF OFFICER SARVA	FROM	ТО	VICE SARVA
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			JODHPUR METROPOLITAN	JODHPUR METROPOLITAN	

S N	NAME OF OFFICER SARVA SHRI/MS./DR	FROM	то	VICE SARVA SHRI/MS.
33.	RENU KUMARI	ADDITIONAL CIVIL JUDGE	SPL. METROPOLITAN	PRAMOD
	GOYAL	AND METROPOLITAN	MAGISTRATE (NI ACT	
		MAGISTRATE NO.5,	CASES) COURT NO.10,	
		JODHPUR METROPOLITAN	JODHPUR METROPOLITAN	
34.	JYOTI RAKHAWAT	SPECIAL JUDICIAL	CIVIL JUDGE AND	SONAL
		MAGISTRATE (NI ACT	JUDICIAL MAGISTRATE	PUROHIT
		CASES) COURT NO.2, BIKANER	NO.3, BIKANER	, oncome
35.	SONAL PUROHIT	CIVIL JUDGE AND JUDICIAL	SPECIAL JUDICIAL	JYOTI
٠,	SONALTORONIT	MAGISTRATE NO.3,	MAGISTRATE (NI ACT	RAKHAWAT
		BIKANER	CASES) COURT NO.2, BIKANER	RANIAWAI
36.	MEGHNA MEENA	SPECIAL JUDICIAL	CIVIL JUDGE AND	ANUPAMA
50.	MEGINA MEENA	MAGISTRATE (NI ACT		BHATNAGAR
		CASES) COURT,	JUDICIAL MAGISTRATE, CHITTORGARH	DHATNAGAK
		CHITTORGARH		
37.	ANUPAMA	CIVIL JUDGE AND JUDICIAL	SPECIAL JUDICIAL	MEGHNA
	BHATNAGAR	MAGISTRATE,	MAGISTRATE (NI ACT	MEENA
		CHITTORGARH	CASES) COURT,	
			CHITTORGARH	<u> </u>
38.	MADAN LAL	CIVIL JUDGE AND JUDICIAL	ADDITIONAL CIVIL JUDGE	SIDDHANT
	BALOTIYA	MAGISTRATE, JODHPUR	AND JUDICIAL	SAXENA
		DISTRICT	MAGISTRATE, NAGAUR, MERTA	
39.	SIDDHANT	ADDITIONAL CIVIL JUDGE	SPL. METROPOLITAN	USHA
	SAXENA	AND JUDICIAL	MAGISTRATE (NI ACT	PRAJAPAT
		MAGISTRATE, NAGAUR,	CASES) COURT NO.4,	
		MERTA	JAIPUR METROPOLITAN-I	
40.	USHA PRAJAPAT	SPL. METROPOLITAN	CIVIL JUDGE AND	MADAN LAL
		MAGISTRATE (NI ACT	JUDICIAL MAGISTRATE,	BALOTIYA
	(ON REQUEST)	CASES) COURT NO.4,	JODHPUR DISTRICT	
		JAIPUR METROPOLITAN-I		
41.	RAJAT GUPTA	ADDITIONAL CIVIL JUDGE	ADDITIONAL CIVIL JUDGE	MEENAKSHI
		AND JUDICIAL MAGISTRATE	AND JUDICIAL	MEENA-II
	(ON REQUEST)	NO.3, BUNDI	MAGISTRATE NO.1	
		,	(SOUTH), KOTA	İ
42.	MEENAKSHI	ADDITIONAL CIVIL JUDGE	ADDITIONAL CIVIL JUDGE	RAJAT GUPTA
	MEENA-II	AND JUDICIAL MAGISTRATE	AND JUDICIAL	
	TILLIAN II	NO.1 (SOUTH), KOTA	MAGISTRATE NO.3, BUNDI	
43.	MONIKA	SPECIAL JUDICIAL	CIVIL JUDGE AND	ASHA GUNPAI
٦٥.	CHOUDHARY	MAGISTRATE (NI ACT	JUDICIAL MAGISTRATE,	7.5117. 001117.1
		•	ITAWA, KOTA	
44.	(ON REQUEST) ASHA GUNPAL	CASES )COURT NO.1, PALI CIVIL JUDGE AND JUDICIAL	SPECIAL JUDICIAL	MONIKA
77.	(ON REQUEST)	MAGISTRATE, ITAWA, KOTA	MAGISTRATE (NI ACT	CHOUDHARY
	(ON KEQUEST)	MAGISTRATE, TIAWA, KOTA	,	CHOODHAKI
45.	KAUSHAL VERMA	ADDITIONAL CIVIL JUDGE	CASES )COURT NO.1, PALI SPL. METROPOLITAN	MANISHA
<b>→</b> J ,	KAOSHAL VLKIMA	AND JUDICIAL MAGISTRATE	MAGISTRATE (NI ACT	AGARWAL-II
			CASES) COURT NO.8,	/ WAL II
		NO.4 (NORTH), KOTA		
1 E	MANICHA	SPL. METROPOLITAN	JAIPUR METROPOLITAN-II ADDITIONAL CIVIL JUDGE	KAUSHAL
46.	MANISHA			1
	AGARWAL-II	MAGISTRATE (NI ACT	AND JUDICIAL	VERMA
		CASES) COURT NO.8,	MAGISTRATE NO.4	
	(ON REQUEST)	JAIPUR METROPOLITAN-II	(NORTH), KOTA	Į.

# <u>VI</u>

On account of administrative exigencies, **Shri Parvez Ahmed**, an officer in the Senior Civil Judge Cadre, presently posted as Sr. Civil Judge-Cum-ACJM, Pokran (Jaisalmer), is hereby **kept under awaiting posting orders** hq. at District & Sessions Judge, Jodhpur Metropolitan till further orders.

#### Note:

1. The officers are directed to hand over the charge in accordance with Order No. 24/P.I. Dated 23.11.1998.

- 2. The Officers who have been transferred on their own request shall not be entitled to claim transfer allowance and joining time.
- 3. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

#### **BY ORDER**

24.11.200 **REGISTRAR GENERAL** 

#### No.Estt.B2(v)1/2021/3653

Date: 24.11.2021 Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015 (Along with copy of Govt. order.F.19(1)Nyay/2010 dt.21.11.2021 only to the concerned officers).
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell

RJS Leave/Jr.Actt./Building Cell

Su.11.2521 REGISTRAR GENERAL